

Further, the details of value of projects cleared to Orissa during the last three years are as under:

Year	Value of Projects Sanctioned (Rs. in crore)
2007-08	2,670.21
2008-09.	4,036.79
2009-10	-

Setting up of medical colleges

*297. DR. K.P. RAMALINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the seven member Committee which replaced the Medical Council of India (MCI) has recommended to set up 100 medical colleges every five year so that there is adequate number of doctors by 2025; and

(b) if so, the details thereof and the action taken by Government on the recommendation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No, Sir. However, the Working Group of Undergraduate Medical Education constituted by Board of Governors has submitted its recommendations to the Medical Council of India with regard to (i) double the current intake of existing medical colleges (ii) establishment of new medical colleges and (iii) attaching the existing district hospitals to medical colleges to achieve the doctor-patient ratio of 1:1000 by 2031.

Passenger flights from Bidar airport in Karnataka

*298. SHRI K.B. SHANAPPA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the approval for starting passenger flights from Bidar airport is awaited from the Ministry;

(b) if so, the reasons for delay; and

(c) whether it is a fact that temporary terminal building has already been constructed by the State Government of Karnataka for Tricentenary Celebration of Guru-da-gaddi in the year 2008?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) Bidar falls within 150 kms of Hyderabad International Airport. As per the Concession Agreement signed between Government of India and Hyderabad International Airport Ltd., no new or existing airport shall be permitted by the Government to be developed as, or improved or upgraded into, an international/domestic airport within an aerial distance of 150 kms of the airport, for a period of 25 years.

(c) Yes, Sir. The construction of the terminal building was completed by Government of Karnataka (GoK) in October/November, 2008.

WHO list of medicines for treatment of HIV/AIDS

*299. SHRI NAND KUMAR SAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the World Health Organisation (WHO) has released a list of medicines for treatment of HIV/AIDS;

(b) if so, whether generic medicines developed by Indian companies have also been included in this list;

(c) whether some multinational companies have termed the medicines developed and manufactured by Indian companies as inferior;

(d) if so, the details thereof and the reasons therefor;

(e) whether these medicines were included in the list of AIDS Control Programme; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes Sir, the World Health Organisation (WHO) has released the guidelines for Antiretroviral Therapy (ART) for HIV infection in adults and adolescents - (2010 revision). The guidelines describe the newer strategies with regard to the starting of treatment and the drug regimen recommended for the same.

The generic medicines manufactured by Indian companies are also indicated in the list of drugs in these guidelines.